

C. A. T. Bench, JAIPUR

Date of Order

Orders MP No. 405 /93

5.8.93

Mr. S. K. Jain - counsel for petitioner/applicants

Mr. B. C. Jain - counsel for respondents

Heard the learned counsel for the parties.

The counsel for the respondents submits that in all the 5 cases reply has been filed in O.A.

No. 935/92, D. P. Mathur vs. UOI & Ors and the same may be considered as reply in O.A. No. 940/92.

Counsel for the respondents is directed to file 2 copies of the reply in each file. The M.P. stands disposed of.

(P. P. Srivastava)
Member (A)

(D. L. Mehta)
Vice Chairman.

Copy sent to the app. Cm.
Omp. and Cm
wide 5942 L 5943

Q.T.O. 25/8/93

CF